

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA
UNSTARRED QUESTION No. 1455
TO BE ANSWERED ON 07.12.2021

DILRMP in UP

1455. SHRI ARUN KUMAR SAGAR:
SHRI ASHOK KUMAR RAWAT:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether work is being carried out under Digital India Land Records Modernization Programme (DILRMP) in the country, particularly in Misrikh and Shahjahanpur Parliamentary Constituencies of Uttar Pradesh;

(b) if so, the details thereof, particularly in the said Parliamentary Constituencies including updated status in Uttar Pradesh as on date; and

(c) the details of the Central fund allocated including the utilization of the said funds during each of the last three years, State-wise?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT
(SHRI FAGGAN SINGH KULASTE)

(a) &(b) Yes Sir. The National Land Record Modernization Programme (NLRMP) was approved by the Cabinet on 21.8.2008 as a Centrally Sponsored Scheme and later revamped under the Digital India initiative and renamed as Digital India Land Records Modernization Programme (DILRMP) and is being implemented as a Central Sector Scheme with effect from 1st April, 2016 with 100% funding by the Central Government.

Substantial progress has been achieved in various components of the Programme at national level as given below (as on 03.12.2021).

S N.	Component	Unit	Total	Completed
1	Computerization of Record of Rights (RoRs)	Number of Villages	6,56,122	6,01,145(91.62%)

2	Digitization of cadastral Maps/FMBs	Number of Maps	1,62,55,467	1,10,94,353(68.25%)
3	Linkage of RoR with Maps	Number of Villages	6,56,122	3,45,123(52.60%)
4	Computerization of SRO's	Number of SROs	5,221	4,883(93.53%)
5	Integration of SROs and Revenue Office	Number of SROs	5,225	3,983(76.09%)
6	Establishment of Modern Record Room	No. of Tehsils	6,712	2,508(37.36%)
7	Survey / re-Survey	No.of Villages	6,56,122	7,45,43(11.36%)

So far Uttar Pradesh is concerned, the physical progress including Misrikh and Shahjahanpur constituency is referred in Annexure-I.

(c) The details of Central Fund allocated to States/UTs under DILRMP is given at Annexure -II

Annexure-I

Annexure referred in reply to part (a & b) of Lok Sabha Unstarred Question No 1455 for answer on 7.12.2021

Physical progress under DILRMP in Uttar Pradesh including Misrikh and Shahjahanpur constituency

S No.	Uttar Pradesh				Misrikh parliamentary Constituencies						Shahjahanpur Parliamentary Constituencies	
	Component	Units	Total	Completed	Hardoi		Sitapur		Kanpur Nagar		Total	Completed
1	Computerization of Record of Rights (RoRs)	No. of Villages	109,079	104,996 (96.26%)	2,075	1,914 (92.24%)	2,379	2,362 (99.29%)	1,106	1,075 (97.20%)	1,609	1,572 (97.70%)
2	Digitization of cadastral Maps/FMBs	Number	105,752	36,875 (34.87%)	2,744	1,933 (70.44%)	2,823	992 (35.14%)	557	552 (99.10%)	1,951	0(0%)
3	Linkage of RoR with Maps	No. of Villages	109,079	31,6972 (29.05%)	2744	1,024 (49.35%)	2823	1127 (45.35%)	557	234 (21.16%)	1951	1 (0.04%)
4	Computerization of SRO's	No. of SROs	363	362 (99.72%)	5	5(100%)	6	6 (100%)	6	6 (100%)	4	4 (100%)
5	Integration of SROs and Revenue Office	No. of SROs	363	178 (49.03%)	5	3(60%)	6	6 (100%)	6	2 (33.33%)	4	0(0%)
6	Establishment of Modern Record Room	No. of Tehsils	343	1 (0.29%)	5	0(0%)	7	0(0%)	4	0(0%)	4	0(0%)
7	Survey / re-Survey	No. of Villages	109,079	10 (0.01%)	2034	0(0%)	1999	9(0.45%)	862	0(0%)	1595	0(0%)

Annexure-II

Annexure referred in the - part (c) of Lok Sabha Unstarred Question No 1455 to be answered on 07.12.2021

Central funds allocated under DILRMP (Rs. In Lakh)					
Sl. No.	States/UTs	Years			Total Unspent Balance (Rs. In Lakh)
		2018-19	2019-20	2020-21	
		Funds released	Funds released	Funds released	
1	Andhra Pradesh	0		6851.65	6890.97
2	Arunachal Pradesh	0		23.52	380.27
3	Assam	0		1021.2	717.73
4	Bihar	0		264.74	1090.11
5	Chhattisgarh	0		1106.85	859.23
6	Gujarat	0		94.52	259.87
7	Goa	0		23.52	185.52
8	Haryana	0			1482.18
9	Himachal Pradesh	0	657	606.56	3354.72
10	Jammu & Kashmir	30		1206.08	1579.65
11	Jharkhand	1140		2525.51	1429.53
12	Karnataka	0			2451.2
13	Kerala	490.81			588.058
14	Madhya Pradesh	0		3089.77	2663.27
15	Maharashtra	0		34.2	3091.02
16	Manipur	0	500	77.81	577.81
17	Meghalaya	0			545.67
18	Mizoram	0	32.74	497.61	233.184
19	Nagaland	0			0.62
20	Odisha	0		2500	5528.15
21	Punjab	0			197.26
22	Rajasthan	1500	323.22	1752.75	4521.71
23	Sikkim	93.21			24.8
24	Tamil Nadu	1035	153.34	162.5	757.44
25	Telangana	0			8119.36
26	Tripura	0			538.07
27	Uttar Pradesh	2325		53.52	2794.733
28	Uttarakhand	0	2162.02		2162.02
29	West Bengal	0		337.5	286.49
30	A & N Islands	0			100
31	Chandigarh	0		19.6	19.6
32	D & N Haveli	0			22.29
33	Delhi	0			0
34	Daman & Diu				9.72
35	Lakshadweep	0			58.41
36	Puducherry	0			136
37	Laddakh				0
38	Misc	195.63	549	264.7	0
	Total	6809.65	4377.32	22514.11	53656.67